

1	2	3
20.	Tamil Nadu	22
21.	Uttar Pradesh	16
22.	Uttarakhand	5
23.	West Bengal	2
GRAND TOTAL		141

Use of solar power for water pumping

*43. SHRI D.P. TRIPATHI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that there is large scope of using solar power for water pumping by farmers in the country; and

(b) if so, the details of Government's plans in this regard?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir.

(b) Ministry of New and Renewable Energy has launched Jawaharlal Nehru National Solar Mission (JNNSM) and set a target of 2000 MWp equivalent of Off-grid solar applications including solar water pumping systems by 2022. Government approved the first phase of the JNNSM up to March, 2013 with a target of 200 MWp equivalent of off-grid solar applications. Under the Off-grid Solar Applications Scheme of JNNSM, the Ministry provides a capital subsidy of 30% of the benchmark cost of solar water pumping system having module capacity up to 5kWp, limited to Rs.57/- per watt peak, to individual farmers for irrigation and other uses in the country. Under the Scheme, the Ministry has sanctioned 5323 solar water pumping systems in different states.

Construction of storage facilities

*44. SHRIMATI VASANTHI STANLEY: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has taken steps to construct more storage facilities to reduce wastage of foodgrains; and

(b) the details of the new storage facilities constructed during the past one year?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) Foodgrains are not allowed to be wasted for want of storage facilities. Due to the increased procurement of foodgrains, the Government has formulated the Private Entrepreneurs Guarantee (PEG) Scheme for construction of covered storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Under the PEG Scheme, FCI gives guarantee for the storage charges to the private investors for 10 years. A capacity of 181.08 lakh MTs has been approved for construction of godowns in 19 States under PEG Scheme which includes 20 lakh MTs of storage capacity for silos. Besides the PEG Scheme, there is a Plan scheme for creation of total additional storage capacity of 5.40 lakh MTs in the North Eastern States through FCI under which during Eleventh Five Year Plan some other deficit States have also been covered. The FCI has also finalised a scheme for hiring of private godowns through open tenders for one year extendable for another one year, to take care of the short term hiring needs.

Under the PEG Scheme a cumulative capacity of 31.56 lakh tonne has been constructed till 31.10.2012, including the capacity constructed under the scheme in 2011-12. Under the Plan scheme, a capacity of 11255 MTs has been constructed in the year 2011-12 and a capacity of 4570 MTs in the year 2012-13 (upto 31.10.2012). The details are given in Statement.

Statement

*The capacity created during the 2011-12 and 2012-13
(upto 31.10.2012) under Plan Scheme and PEG scheme*

(i) Plan Scheme

Name of State/Centre	Capacity created in MTs	
	2011-12	2012-13 (Position as on 31.10.12)
1	2	3
A. Manipur		
(i) Jiribam	1250	1250
(ii) Senapati	3340	1660

1	2	3
B. Himachal Pradesh		
(i) Gujjar Kala Talab (Noorpur)	3340	1660
C. Lakshadweep/UT	2500	-
D. Jharkhand		
(i) Gumla	825	-
TOTAL	11255	4570

(ii) Private Entrepreneurs Guarantee (PEG) Scheme

Name of State	Capacity created in MTs upto 31.10.2012
(i) Andhra Pradesh	157100
(ii) Bihar	20000
(iii) Chhattisgarh	87350
(iv) Gujarat	4800
(v) Haryana	639950
(vi) Himachal Pradesh	2500
(vii) Jammu and Kashmir	10000
(viii) Karnataka	94770
(ix) Madhya Pradesh	66800
(x) Maharashtra	219140
(xi) Odisha	155600
(xii) Punjab	1493858
(xiii) Rajasthan	35070
(xiv) Tamil Nadu	60000
(xv) Uttar Pradesh	97000
(xvi) West Bengal	11600
TOTAL	3155538